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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

OA No. 661/88

Date of decision: 2.9.1993.

Shri Hari Kishan Sharma

...Petitioner

Versus

Union of India through the  
Director General of  
Telecommunications, New Delhi & Ors.

...Respondents

Coram:- The Hon'ble Mr. I.K. Rasgotra, Member (A)  
The Hon'ble Mr. B.S. Hegde, Member (J)

For the petitioner Shri K.L. Bhatia, Counsel.

For the respondents None.

Judgement(Oral)  
(Hon'ble Mr. I.K. Rasgotra)

After we had considered the case on merits  
Shri K.L. Bhatia, learned counsel for the petitioner  
appeared and submitted that he would like to withdraw  
the O.A. Accordingly the O.A. is dismissed, as withdrawn.  
No costs.

  
(B.S. HEGDE)  
MEMBER(J)

  
(I.K. RASGOTRA)  
MEMBER(A)

San.